NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

(IB) 334 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Mitin Gupta Vs. M/s Applied Electro Magnetics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. M. P. Sahay and Mr. R. K. Gupta, Advocates

For the Respondent (s) : None

ORDER

Communication has been received from IBBI recommending the name of Mr. Naveen Kumar Jain as the IRP in this case. We accordingly confirm his appointment. He is present in court and has been informed. He is directed to take necessary steps as required under the Code. Report be filed or before the 30th day.

To come up on 18th December, 2017. Proposed IRP is present in Court.

(S. K. Mohapatra)
Member (T)

(Ina malhotra)
Member (J)